

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 470/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: Aura Real Estate Pvt. Ltd.
V/s.
Innoventive Ideals & Services (I) Pvt. Ltd.& Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1)	Arund Shrinaitana i/b. Nisha Shale	(Resp.)	[Signature]
----	---------------------------------------	---------	-------------

2)	Chaitrika Patki i/b Vidhii Partners	Adv- for Operational Creditor	[Signature]
----	--	----------------------------------	-------------

Date taken by consent. Adjourned to 20th December 2017
at 2:30 pm.

ORDER

T.C.P. No. 470/I&BP/NCLT/MB/MAH/2017

1. Ld. Representative of the Petitioner is present.
2. Adjourned to **20th December, 2017 at 2.30 p.m.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 24.11.2017
vkr